

IN THE HIGH COURT OF JUDICATURE AT PATNA
Letters Patent Appeal No.578 of 2025
In
Civil Writ Jurisdiction Case No.9974 of 2022

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The State of Bihar through the Principal Secretary & Anr.

... .. Appellant/s

Versus

Manidhar Mishra & Ors.

... .. Respondent/s

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Appearance :

For the Appellant/s : Mr. Jitendra Kumar Roy-I, S.C.-13

Mr. B.B. Prasad, A.C. to S.C.-13

For the Respondent/s : Mr.

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CORAM: HONOURABLE THE CHIEF JUSTICE

and

HONOURABLE MR. JUSTICE HARISH KUMAR

ORAL ORDER

(Per: HONOURABLE THE CHIEF JUSTICE)

5 20-04-2026 Learned counsel for the appellants seeks two weeks' time to remove the defect(s) as pointed out by the Stamp Reporter.

2. List this matter on **04.05.2026** under the appropriate heading, if the defects stand removed.

(Sangam Kumar Sahoo, CJ)

(Harish Kumar, J)

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